

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-23-2020

Habib Bellary

..... Applicant

V e r s u s

Shri Lawrence Miranda alias  
Lourenco Rosario Miranda  
& others.

.... Respondents

Adv. Suzette Pereira for the Petitioner/Applicant.

Mr. M. Salkar, Government Advocate for Respondent no.3 &amp; 4.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 11th September, 2020.****ORDER:**

The petitioner's counsel informs me that the matter be listed before a Division Bench rather than before a Single Judge. The Registry will look into it and take appropriate steps.

**DAMA SESHADRI NAIDU, J.**

AP/-